

**CAUSE LIST OF THE COURT OF SRI VINAYAK
MAYANNAVAR. PRL. CIVIL JUDGE AND JMFC., HOSAKOTE
FOR THE DAY 14.09.2020 at 2.45 PM**

HEARING

1. OS 272/2018
2. OS 204/2020
3. CrI. Misc. 138/2016
4. CrI. Misc. 174/2020
5. CrI. Misc. 181/2020
6. CrI. Misc. 190/2019
7. Cr. 192/2020 HPS

JC MATTER

8. CC 367/2013
9. CC 14/2018
10. CC 1151/2019
11. CC 2539/2019
12. CC 1041/2020
13. CC 1044/2020
14. CC 1047/2020
15. CC 1212/2020

Hosakote

Dated: - 11.09.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 14.09.2020**

MORNING SESSION HEARING	AFTERNOON SESSION HEARING
1. Cr. 89/2020 TS Halli PS	11. OS 59/2020
2. CrI. Misc. 179/2020	12. OS 190/2020
3. CrI. Misc. 185/2020	13. Misc. 19/2015
4. PCR 125/2020	ARGUMENTS
5. OS 105/2014	14. OS 113/2013
6. OS 143/2015	
7. OS 237/2017	
8. OS 17/2018	
9. OS 83/2018	
10. OS 57/2020	

Hosakote

Dated: = 11.09.2020

Chim
11/09/2020
Addl. Civil Judge & JMFC., Hosakote

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